

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 301  
IA (CA) No. 68/JPR/2023  
CP No. 78/241-242/JPR/2018  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Shefali Agarwal**

**...Petitioner**

**Versus**

**Stone Age Pvt. Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**


For the Petitioner : Navya Nanda, Adv.  
For the Respondent : Amol Vyas, Adv.  
Danish Akhtar, Adv.

**ORDER**

Heard Ms. Navya Nanda, Adv. appearing on behalf of the Petitioner. Mr. Amol Vyas, Adv. along with Mr. Danish Akhtar, Adv. appearing on behalf of the Respondents. List the matter on 18.07.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 03, 2024